

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 490 of 2020**

**IN THE MATTER OF:**

**Shakambri Traders**

**...Appellant**

**Versus**

**Mr. Venkataramanarao Nagarajan, Liquidator of  
M/s Ashok Magnetics Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Dr. U. K. Choudhary, Sr. Advocate with Mr. S. K. Goyal and Mr. Dhruv Gupta, Advocates.**

**For Respondents: Mr. Venkataramanarao Nagarajan, Liquidator for R-1.  
Mr. Rajesh Bohra, Advocate for R-2.**

**Mr. Rajiv S. Roy, Sr. Advocate with Mr. Avrojoyti Chatterjee, Advocate.**

**O R D E R**  
**(Through Virtual Mode)**

**03.09.2020:** Due to paucity of time the matter could not be taken up for hearing. Post the appeal 'for hearing' on **6<sup>th</sup> October, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*